



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,17th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3664/2021 FIXED	RAMAN SARMAH Versus THE STATE OF ASSAM AND 5 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
ADMISSION				
2	WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	WITH I.A.(Civil)/890/2021 in WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR. U K NAIR MR R SINGHA	SR. SC, AEGCL
	WITH I.A.(Civil)/936/2021 in WA/119/2021	RITU BORAH AND 5 ORS. Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 12 ORS.	MR R SINGHA	SC, AEGCL
ORDERS				
3	PIL/38/2019	JITUL DEKA Versus THE STATE OF ASSAM AND 11 ORS.	MR. M SMITH MR K CHOUDHURY MR. K M MAHANTA	ASSTT.S.G.I. SC, G M D A SC, GMC SC, FOREST SC, CBI
4	WP(C)/7397/2018	SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM SC, GDD SC, REVENUE
5	I.A.(Civil)/172/2019 WITH Review.Pet./34/2017 (D/O), WP(C) 5635/16 (D/O) in Review.Pet./34/2017	SRI DIPJYOTI BAISHYA Versus THE STATE OF ASSAM and 5 ORS	MR. A SAHAD MR. J CHOUDHURY MR S P PAUL	GA, ASSAM

6	WP(C)/4229/2020 FIXED	M/S. BARAK VALLEY LAYER FARMING PRIVATE LTD. Versus THE DGM AND REGIONAL HEAD, BANK OF BARODA AND 2 ORS.	MR. N NATH MR N TALUKDAR	GA, ASSAM MR. B SHARMA MR H GUPTA MR. H DAS MS. A GOGOI SC, BANK OF BARODA
7	PIL/6/2021 FIXED	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E
8	PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) SC, AGRI. DEPARTMENT
9	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
10	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
11	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM
12	PIL/47/2021 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, EDU SC, SEBA
13	I.A.(Civil)/1055/2021 in WA/157/2020 WITH WA/157/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 6 ORS. BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR R SHARMA MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	MR. P MAHANTA SC, WATER RESOURCE GA, ASSAM SC, WATER RESOURCE
HEARING				
14	WA/148/2021 FIXED WITH WA/149/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
15	WA/149/2021 WITH WA/150/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
16	WA/150/2021 WITH WA/151/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
17	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3762/2021 B/O	MUZAF ALI Versus THE UNION OF INDIA AND 7 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3775/2021	MONOWARA KATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/3778/2021	SANSALA DAS @ CHANCHALA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/3780/2021	MONJUWARA BEGUM Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/3783/2021	SANDHYARANI SARKER @ SANDHYA SIL Versus THE UNION OF INDIA AND 6 ORS	MR. S C BISWAS MR. F A HASSAN MR S B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3785/2021	SAKINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/3787/2021	NUR BHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/3792/2021	FULMAYEE BARMAN @ FULA BALA ROY @ FULA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/3797/2021	MUSST AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. M A LASKAR S AHMED MR. S N KHANDAKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3803/2021	AZHAR ALI @ FAKIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3807/2021	DILIP BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>EX PARTE ORDER</u>				
12	WP(C)/905/2018 WITH LCR, FIXED	MALEK OSTAM @ MALEK OSTAM ALI @ KITAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S DEKA MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
13	WP(C)/6271/2017	MAJAT ALI KARI@ MOJAT ALI KARI Versus THE UNION OF INDIA and 4 ORS	MR A A DEWAN MR.J ISLAM MR.T MOHAMMAD MR S MISHRA MS P PHUKAN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/7473/2017 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.A ALI	GA, ASSAMR2-4 ASSTT.S.G.I.(R1)
15	WP(C)/8165/2017 WITH LCR	MUSST. SAHARA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAMR. 2, 3, and 4. MS.A VERMA(SC, NRC) MR.D BARUAH ASSTT.S.G.I.(R. 1.) SC, ECI
16	WP(C)/4642/2018 WITH LCR	AJIBAR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR J ISLAM MR. S HOQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/6768/2018 WITH LCR	BAHADUR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S NATH MR M SHELM MR. H A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
<u>ORDERS</u>				
18	WP(C)(Suo Moto)/2/2019 WITH LCR WP(C)/5852/2016 (Disposed) WITH	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	
19	Review.Pet./50/2019	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<u>HEARING</u>				
20	WP(C)/4263/2017 WITH LCR, FIXED	JAHIDA KHATUN @ JAYEDA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/724/2021 WITH LCR, FIXED	MUSST REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**ITEM NOS.12 AND 13 WILL BE TAKEN UP
THROUGH PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./53/2017 WITH LCR 4 FILES, PB 2 NOS	HIRENDRA BISWAS Versus THE STATE OF ASSAM and ANR	MR.S RAHMAN	PP, ASSAM
2	Crl.A./184/2017 WITH OFFICE NOTE, LCR 5 FILES WITH Crl.M.C./823/2012 in Crl.A./184/2017	THE STATE OF ASSAM Versus SAMSER ALI and 5 ORS THE STATE OF ASSAM, Versus MD. SAMSER ALI and ORS,	PP, ASSAM PP, ASSAM	
3	Crl.A./146/2018 WITH LCR 8 FILES, PB 3 NOS WITH I.A.(Crl.)/373/2019 in Crl.A./146/2018	BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR BISWAJIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. R ALI MR. N MAHAJAN MD R ALI MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN	MR. M K BORO MS J DAS PP, ASSAM
4	Crl.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM

	WITH I.A.(CrI.)/520/2018 in CrI.A./208/2018	SRI JYOTI PRASAD BORA Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5	Mat.App./35/2019 WITH LCR	SRI ARJUN DAS Versus SMTI. MALAYA DEKA	MR S DAS	MRS. P BARMAN (BORKAKOTI) MR. B SAIKIA
6	Mat.App./53/2019 WITH LCR	MR. LUIISH AIND Versus MRS SUSANA BARA	MR R BARUAH MR A D CHOUDHURY MR. P GOSWAMI MR. D CHOUDHURY	MR M HALOI MRS R BEGUM
7	Mat.App./56/2019 WITH LCR	SMTI. SUCHANDRA KAR PURKAYASTHA Versus SRI SATYAJIT KAR PURKAYASTHA	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. B POYOM	MR S DAS
8	I.A.(CrI.)/236/2021 WITH OFFICE NOTE, LCR 1 BUNDLE (4 BUNDLES KEPT IN SECTION), FIXED in CrI.A./245/2018	N. SHANTI MEITI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus THE NATIONAL INVESTIGATION AGENCY (N.I.A.)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D SAIKIA MR P J BORAH	SC, NIA
	WITH CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	WITH I.A.(CrI.)/794/2019 in CrI.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NATIONAL INVESTIGATING AGENCY (NIA)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, NIA
9	WITH CrI.A./244/2018	L. JITEN SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
10	WITH CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
11	WITH CrI.A./261/2018	INAOCHA SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
HEARING				
12	CrI.A./209/2016 WITH LCR 6 FILES, PB 2 NOS	MD FARIUDDIN AHMED and ANR Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B TANTI	PP, ASSAM

13 Mat.App./15/2019
WITH LCR, FIXED

SHRI SHANKAR TALUKDAR
Versus
SMTI RINKU TALUKDAR

MR. N C DAS
MR. T J MAHANTA

MR. A K BHUYAN
MS. B BHUYAN
MS. N CHOUDHURY
MR. A KHOUND
MS. S SARMA HAZARIKA
MS. Y S PHOM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1930/2021	MD. MIJANUR ALI @ MIZANUR @ MIZANUR ALI Versus THE STATE OF ASSAM	MR M AHMED MR Z RAHMAN	PP, ASSAM
MOTION				
2	Crl.Pet./617/2020	NAYANJYOTI DAS AND ANR Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
3	Crl.Pet./75/2021	ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MR A SHARMA PP, ASSAM
4	Crl.Rev.P./82/2021	DIPA DEKA Versus THE STATE OF ASSAM	MR. S SAHU	PP, ASSAM
5	Crl.Pet./403/2021 FIXED	BHUPEN CHANDRA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	PP, ASSAM
6	AB/2094/2021 B/O	JABA DAS @ SMT JOBA DAS Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
7	AB/2342/2021	MD NAKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
8	AB/2343/2021	AJIT DEKA Versus THE STATE OF ASSAM	MR J P DAS MR. A R TAHBILDAR	PP, ASSAM
9	AB/2344/2021	MASHUBAR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
10	AB/2345/2021	MITHILESH TIWARI Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

11	AB/2349/2021	NURMOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
12	AB/2353/2021	HEKMAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K DAS M N KHAN	PP, ASSAM
13	AB/2354/2021 B/O	PARTHA DEB Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
14	AB/2358/2021	PRASANTA RAHANG Versus THE STATE OF ASSAM	MR. D SARMA S. J. SAHARIAH	PP, ASSAM
15	AB/2364/2021 B/O	NITUL DAS Versus THE STATE OF ASSAM	MS L DAS MS. S DAS	PP, ASSAM
16	AB/2367/2021	JITENDRA KUMAR Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
17	AB/2369/2021	PALASH PODDAR Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
18	AB/2370/2021	SAIKAT SAHA Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
<u>ADMISSION</u>				
19	CrI.Pet./1239/2018 FIXED	ABDUL KUDDUS MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR A SHARMA MR. M BARUAH	MR. S K SINGHA MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
20	MFA/92/2021	M/S BAJAJ STEEL Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
21	MFA/93/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1818/2021 SCANNED COPY OF CASE DIARY, FIXED	MANTU BURAGOHAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
23	Bail Appln./1844/2021 FIXED	KAMAL BAISHYA Versus THE STATE OF ASSAM	MR D R GOGOI	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/3485/2020 FIXED	AKBAR HUSSAIN @ AKBOR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
25	AB/3681/2020 FIXED	UTPAL MUDOI Versus THE STATE OF ASSAM	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
26	AB/628/2021	SHIV SHANKAR YADAV AND 4 ORS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. G MAHANTA	PP, ASSAM
27	AB/818/2021 FIXED	AINUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
28	AB/912/2021	JAYANTA PATIRI @ JANATA AND 6 ORS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
29	AB/1354/2021 FIXED	JOHURA KHANAM CHOUDHURY Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
30	AB/1358/2021	UPEN KALITA AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

31	AB/1548/2021	MRINAL SARMAH Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI	PP, ASSAM
32	AB/1900/2021 FIXED	RIPAN NATH AND 3 ORS Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
33	AB/1905/2021 FIXED	FULBAR RAHMAN Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
34	AB/1948/2021	DEBESWAR KALITA Versus THE STATE OF ASSAM	MR S AHMED MS J HAZARIKA	PP, ASSAM
35	AB/2030/2021 FIXED	ARMANUL HOQUE Versus THE STATE OF ASSAM	MR. K MUNIR MR. R M DAS MS. A BEGUM	PP, ASSAM
36	AB/2147/2021 FIXED	KAJI HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM

ORDERS

37	Crl.Pet./96/2021 WITH LCR 1 FILE, B/O	MIJANUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MR. S RANA	PP, ASSAM
38	Crl.Pet./311/2021 FIXED	BABLU AHMED Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR M RAHMAN	PP, ASSAM
WITH				
39	Crl.Pet./38/2021	BABLU AHMED Versus STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. B J MUKHERJEE (R-2,3,4,5) MS R SAHA (R-2,3,4,5) PP, ASSAM
40	Crl.Pet./321/2021 FIXED	LEONARD KHANNA Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	MR. S K JAIN PP, ASSAM
<u>HEARING</u>				
41	Crl.Rev.P./228/2018 WITH LCR 4 FILES, B/O	SRI RAKTIM SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	MS. M B BARUAH (Legal Aid Counsel) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,17th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3706/2021	RAZIA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU. SC, FINANCE DEPTT.
2	WP(C)/3740/2021	HAPPY DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/3746/2021	SOMER UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/3782/2021	RAJIB BORI Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE	SC, ELEM. EDU GA, ASSAM
5	WP(C)/3784/2021 B/O	ZAMSHED ALI AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU
6	WP(C)/3794/2021	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MRS. S ISLAM	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3811/2021	ANUAR SADAT Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
8	WP(C)/3814/2021 B/O	PROF. RANJIT TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. P N GOSWAMI MR. D GOGOI	MR. D SAIKIA GA, ASSAM MR P NAYAK FOR CAVEATOR SC, DIB. UNIVERSITY
ORDER NO STEPS				
9	WP(C)/818/2020	FATIK CHANDRA DEB Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA
ORDER (IMPLEADMENT OF PARTY)				

10	I.A.(Civil)/1202/2021 B/O in Cont.Cas(C)/496/2019 WITH Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS AND ANR. Versus JISHNU BARUAH, IAS ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. Versus ALOK KUMAR, IAS AND ORS.	MR P SARMA MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. A K BHUYAN MS. B BHUYAN MR. S P BHATTACHARJEE MR. R MAZUMDAR MR. P K BORAH (R2) MR. B GOGOI MS. N CHOUDHURY MR P NAYAK MS. P PATHAK MR. M BORAH MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS. Y S PHOM MR A TALUKDAR
	WITH I.A.(Civil)/895/2020 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus KUMAR SANJAY KRISHNA, IAS ADMISSION	MR P SARMA	
11	WP(C)/4740/2018	NILUFAR ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, HIGHER EDU GA, ASSAM MR. S UKTAR SC, AG MR. R K TALUKDAR (R-4) SC, FINANCE
12	WP(C)/7708/2018 B/O	NURJAMAL HUSSAIN AND 17 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
13	WP(C)/5642/2019	CARBON RESOURCES PVT. LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
14	WP(C)/985/2020 FIXED WITH I.A.(Civil)/794/2021 in WP(C)/985/2020	SAMBHU DAS Versus COMMERCIAL TAX OFFICER AND 4 ORS COMMISSIONER OF STATE TAX, ASSAM AND ANR. Versus SAMBHU DAS	MR. A KAKATI SC, FINANCE DEPTT.	SC, TAXES SC, FINANCE DEPTT. MR. A KAKATI
15	WP(C)/3353/2020	BHUPEN DOIMARY AND 7 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
		ORDERS		
17	Cont.Cas(C)/93/2015	AMULYA KALITA and 9 ORS Versus PRAFULLA KR. HAZOORI and ANR.	MR.R BARUAH MR.R M CHOUDHURY	

18	Cont.Cas(C)/30/2018 B/O	KAMAL SAJATI Versus R.C.JAIN	MR. A R TAHBILDAR MS. R DEVI	MR R CHAKRAVORTY MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA D SAIKIA, SR.ADV. MR T THAKURIA MS. N PHUKAN
19	Cont.Cas(C)/522/2019	MAJAN SAIKIA Versus PHANINDRA JIDUNG AND ANR.	MR. M KHATANIAR	MR J ABEDIN MR S M T CHISTIE (R2)
20	Cont.Cas(C)/350/2020 B/O	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS Versus PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)
21	WP(C)/3242/2021 FIXED	AJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR B ISLAM	SC. EDU.
HEARING				
22	WP(C)/3791/2017 B/O	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
23	WP(C)/5623/2017	NARAYANI MINERALS Versus THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MS. S KHOUND MR.A HASSAN MS.B BORA MS KEWI MR. D KHAN	SC, INDUSTRIES & COMMERCE SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1013/2021 FIXED	AZIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
2	WP(C)/1094/2021 FIXED	NATHUNI SINGH SARDAR AND 9 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, F C I
3	WP(C)/3776/2021	NAMITA SARKAR BANIA AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, AG
4	WP(C)/3791/2021	DEBA KANTA DAS AND 6 ORS. Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS.	MR A DASGUPTA MS B DAS	
5	WP(C)/3818/2021	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL SC, ASSAM UNIVERSITY
6	WP(C)/3819/2021	KUNTI BHAGAT Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DIHINGIA MR I HASSAN	SC, PNRD GA, ASSAM MR. M NATH
7	WP(C)/3821/2021	PUTULI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS C DAS MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
8	WP(C)/3827/2021	RANA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS. P ADHIKARI G UDDIN MR H I CHOUDHURY	GA, ASSAM SC, HEALTH
9	WP(C)/3828/2021	KAILASH PATOWARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B KUMAR	GA, ASSAM SC, REVENUE
10	WP(C)/3829/2021	SAIDUL ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST

11	WP(C)/3833/2021	ANTARA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
12	WP(C)/3834/2021 CAVT. NO.05162/021,	BABUL DAS Versus THE STATE OF ASSAM AND 10 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	SC, CO OP GA, ASSAM MR F U BARBHUIYA MR. H ALI MR. R A CHOUDHURY FOR CAVEATOR
13	WP(C)/3835/2021	JORHAT MEDICAL COLLEGE TEACHERS ASSOCIATION (JMCTA) Versus THE STATE OF ASSAM	MR P P MEDHI MR. D GOGOI MR. S A CHOUDHURY	SC, HEALTH
14	WP(C)/3837/2021	ANIL KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER MR. R. ALI MS. N DUTTA	SC, AG SC, IRRIGATION
ADMISSION				
15	WP(C)/5582/2015	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
16	WP(C)/1087/2020 FIXED	ADHESH KALUWAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
17	WP(C)/5484/2020 B/O	BUBUL NATH Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, FINANCE
18	WP(C)/3159/2021 FIXED	RAJ KUMAR DAS AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
19	WP(C)/3189/2021 FIXED	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. I CHOUDHURY (R-115, 116) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE
ORDERS				
20	W.P.(CrI.)/18/2020 FIXED	PAONAM DIANA DEVI Versus THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.
21	W.P.(CrI.)/8/2021 FIXED	RUPAN ALI Versus JAHAR ALI AND 7 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM
HEARING				
22	WP(C)/1531/2017 B/O	RUPAM THAKURIA and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY MR. D J DAS MR.J PATOWARI
23	WP(C)/1710/2017 B/O	GUNAJROY CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.S K DAS MR R KARIM	MR S S DEY GA, ASSAM MS. M BHATTACHARJEE MS. M BHATTACHARJEE (R 4)

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2315/2021 FIXED	JAHID AHMED @ MOHAMMAD RIAZ AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/2832/2021 FIXED	KRISHNA KANTA MILI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
WITH				
3	WP(C)/2923/2021	SMTI KAMALA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. A I Ali MR A BHUYAN	SR. GA, ASSAM SC, REVENUE
WITH				
4	WP(C)/2927/2021	SUNIL DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
WITH				
5	WP(C)/2928/2021	BARNALI PEGU DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
WITH				
6	WP(C)/2929/2021	PRANJIT PEGU Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
7	WP(C)/3461/2021 FIXED	MAHEJ ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR	SC, PNRD GA, ASSAM
8	WP(C)/3760/2021 B/O	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM SC, FOREST
9	WP(C)/3777/2021	INDRAJIT PRASAD Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	ASSTT.S.G.I.
10	WP(C)/3796/2021 B/O	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	SC, FOREST

11	WP(C)/3808/2021	PURVANCHAL COMMUNICATION PVT LTD AND ANR Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN MR. A GAUTAM	SC, F C I
12	WP(C)/3812/2021	ARCHANA MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, APDCL
13	WP(C)/3815/2021 B/O	MOHAN CHANDRA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. A SARMA	SC, GDD SC, GMC
14	WP(C)/3820/2021	NGO PARADISE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, FINANCE
15	WP(C)/3822/2021	BINOY KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
16	WP(C)/3823/2021	BIKI GARH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
17	WP(C)/3824/2021	KHAIRUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
18	WP(C)/3825/2021	SARAT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
19	WP(C)/3826/2021	LILIMAI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
20	WP(C)/3839/2021	RATNA MANDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
21	WP(C)/3840/2021	BIPAD BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
ADMISSION				
22	I.A.(Civil)/4021/2019 FIXED in WP(C)/6723/2017 WITH WP(C)/6723/2017 WITH WP(C)/6720/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS. LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
23	WP(C)/6720/2017 WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017 WITH WP(C)/6728/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS. NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT MR. P SAIKIA
24	WP(C)/6728/2017 WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS. INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT MR. P SAIKIA

25	WP(C)/2334/2020 FIXED	MUNNAF AHMED Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR D DAS MR P SARMA	SC, GMC
26	WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA MR K CHOUDHURY	MR. M Z AHMED, SC, COAL INDIA LTD. MR K P PATHAK, SC, FOREST DEPTT. (R- 8 TO 10) GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
	WITH I.A.(Civil)/1465/2020 in WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. AK SARAF MR. S CHETIA MR K CHOUDHURY	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
	WITH I.A.(Civil)/1685/2020 in WP(C)/2868/2020	PURBUTTAR KHADAN MAZDOOR SANGH (BMS) AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	DR. A SARAF MR. S CHETIA	GA, ASSAM SC, COAL INDIA SC, FOREST ASSTT.S.G.I.
27	WP(C)/4586/2020 FIXED	HOTEL BELLE VEU PRIVATE LIMITED Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY MR. N ALAM MR. N ALAM MR K JAIN MR K JAIN	GA, ASSAM SC, REVENUE SC, GMC
28	WP(C)/3151/2021 FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. S GHOSH SC, I O C
29	WP(C)/3302/2021 FIXED	FIRUJA KHANOM LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
ORDERS				
30	WP(C)/7854/2018 B/O	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP
31	WP(C)/6429/2019 B/O	BUBULI BORTHAKUR AND 7 ORS. Versus THE UNION OF INDIA AND 21 ORS.	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM	MR. J K BAISHYA GA, ASSAM MR. S BHATTACHARJEE ASSTT.S.G.I. SC, REVENUE MR. H A SARKAR
32	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,17th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1916/2021	MD ABDUL HANNAN ALI @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./1917/2021 B/O	MUSSTT HALIMA KHATUN Versus THE STATE OF ASSAM	MS. T SOM MR. P TALUKDAR	PP, ASSAM
3	Bail Appln./1918/2021 B/O	SAHERA KHATUN Versus THE STATE OS ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
4	Bail Appln./1920/2021	GAFUR ALI @ GOFUR ALI AND ANR Versus THE STATE OF ASSAM	MR H BHUYAN MR. M R Z CHOUDHURY	PP, ASSAM
5	Bail Appln./1921/2021	GAFUR ALI AND ANR Versus THE STATE OF ASSAM	MR H BHUYAN MR. M R Z CHOUDHURY	PP, ASSAM
6	Bail Appln./1923/2021	MASUD IKRAMUL MAZID Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
7	Bail Appln./1925/2021	NAYAN DAS AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
8	Bail Appln./1927/2021	GOURANGA SARKAR AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
9	Bail Appln./1928/2021	RAJU MAZUMDAR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
MOTION				
10	AB/2313/2021	ABDUL MALEK Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN	PP, ASSAM

11	AB/2314/2021	IKRAMUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR MRS. S ISLAM	PP, ASSAM
12	AB/2316/2021	RAHEZUL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
13	AB/2317/2021	DIP BORAH @ DEEP BORA Versus THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY	PP, ASSAM
14	AB/2318/2021	ABHIJIT ROY AND ANR. Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
15	AB/2323/2021	SHANKAR NISHAD Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR N K DEV NATH MR. M BORA	PP, ASSAM
16	AB/2328/2021	SYED TUTUMONI KHANDAKAR AND 2 ORS Versus THE STATE OF ASSAM	MR B SINHA MR. M HUSSAIN	PP, ASSAM
17	AB/2330/2021	NASIR ALI Versus THE STATE OF ASSAM	MR. A HUSSAIN	PP, ASSAM
18	AB/2331/2021	ROFIKUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
19	AB/2334/2021	RAJ BINDOR SINGH BADY @ RISHIRAJ BADY Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
20	AB/2348/2021	JAHIDUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR J KALITA	PP, ASSAM
21	AB/2351/2021	UJJAL BORGHAIN Versus THE STATE OF ASSAM	MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./1647/2021 FIXED	MOINA BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
23	Bail Appln./1701/2021 FIXED	SANFUL ALI @ MD SANFUL ALI Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
24	Bail Appln./1711/2021 FIXED	SANJIB DEB @ SANJIB KUMAR DEB Versus THE STATE OF ASSAM	MR R SENSUA MR D BORAH	PP, ASSAM
25	Bail Appln./1723/2021 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/3651/2020 FIXED	RUPAM KUNCH AND 2 ORS Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
27	AB/3855/2020 FIXED	MAJNUR ALI Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
28	AB/833/2021	ARNAB BAIRAGI Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR H BARUAH	PP, ASSAM
29	AB/1096/2021 FIXED	JJARUL HOQUE Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM

30	AB/1389/2021 FIXED	FARUK ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
31	AB/1453/2021 FIXED	BIPUL CHETIA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
32	AB/1560/2021 FIXED	ALTAF HUSSAIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
33	AB/1632/2021 FIXED, WITH LCR	ANIRUDDHA DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/1648/2021 FIXED	SRI JADU BANIA Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
35	AB/1649/2021 FIXED	MD. DILDAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	MR. S N TAMULI MS. A BEGUM PP, ASSAM
36	AB/1667/2021 FIXED	RUBUL AHMED AND 4 ORS. Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	MR. I CHOUDHURY PP, ASSAM
37	AB/1683/2021 FIXED	BANAMALI HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
38	AB/1787/2021 FIXED	SABBER AHMED Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	MR. S N TAMULI MS. A BEGUM PP, ASSAM
39	AB/1903/2021 FIXED	MOFIZUL SHEIKH @ MD. MOFIZUL SHEIKH Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
40	AB/1907/2021 FIXED	ALOMGIR PARAMANIK Versus THE STATE OF ASAM	MR P K DAS MR. M BARUAH	PP, ASSAM
41	AB/1915/2021 FIXED	CHANDAN SAIKIA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
42	AB/1927/2021 FIXED	TAIYAB ALI Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
43	AB/1930/2021 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
44	AB/1933/2021 FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR. A C DAS MR H BETALA	PP, ASSAM
45	AB/1939/2021 FIXED	PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. S C KEYAL MR M KATO	PP, ASSAM
46	AB/1967/2021 FIXED	JAFOR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
47	AB/1973/2021 FIXED	KHOKSHED ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. Z RAHMAN MR. L RAHMAN	PP, ASSAM
48	AB/1983/2021 FIXED	JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
49	AB/2032/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM

50	AB/2033/2021 FIXED	SRI NAYAN MONI DAS Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR SUBHRAJIT SAIKIA MR N M DEKA	PP, ASSAM
51	AB/2137/2021 FIXED	JAHIRUL ISLAM @ JOHOR ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
52	AB/2159/2021 FIXED	ABDUL FIRADUJ @ MD. FIRADUJ ALI Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM

ORDERS

53	I.A.(CrI.)/252/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./115/2021 WITH CrI.A./115/2021	ABUL NASAR @ MD ABUL NASAR Versus THE STATE OF ASSAM AND ANR.	MS S S ZIA	PP, ASSAM
		ABUL NASAR @ MD ABUL NASAR Versus THE STATE OF ASSAM AND ANR.	MS S S ZIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,17th August 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1118/2021 SCANNED COPY OF EVIDENCE, FIXED	ABDULLAH Versus THE STATE OF ASSAM	MR A UPADHYAY MR. P UPADHYAY	PP, ASSAM
2	Bail Appln./1931/2021	ALIMUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
3	Bail Appln./1932/2021	BABUL ALI Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
4	Bail Appln./1933/2021 B/O	SAYED ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
5	Bail Appln./1937/2021	BABUL ALI KHAN Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
6	Bail Appln./1939/2021	NABIBUR RAHMAN @ MOKI Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
MOTION				
7	AB/2266/2021 FIXED	ABDULLAH SK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM
8	AB/2357/2021	REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. D SARMA S. J. SAHARIAH MR. R PATOWARY	PP, ASSAM
9	AB/2361/2021 B/O	JJARUL ALI @ JIJARUL AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

10	AB/2366/2021	KOIJAM JITEN SINGH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
<u>ADMISSION</u>				
11	CRL.A(J)/18/2021	DHANIRAM KONWAR Versus THE STATE OF ASSAM		PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./2816/2020 SCANNED COPY OF RECORD, FIXED	AMINUL ISLAM Versus THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR T T MONI MR. A S ALI MR. A A MONDAL	SC, NCB
13	Bail Appln./725/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	MUSARAF ALI @ SANTI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
14	Bail Appln./1083/2021 SCANNED COPY OF CASE DIARY AND CASE RECORD, FIXED	MD. AKBAR SEIKH @ AKBAR SEIKH @ BIKI AND ANR Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
WITH				
15	Bail Appln./1446/2021	TAHER HUSSAIN AND ANR. Versus STATE OF ASSAM	M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
16	Bail Appln./1259/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	MUMUNG VAIPHEI AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
17	Bail Appln./1289/2021 FIXED	ASMAT ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
18	Bail Appln./1391/2021 FIXED	KHALILUR RAHMAN Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
WITH				
19	Bail Appln./1752/2021	ASHIK ALI Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
WITH				
20	Bail Appln./1890/2021	MRIGON BONGJANG Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
21	Bail Appln./1511/2021 FIXED	MD ALI HUSSAIN Versus THE STSTE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
WITH				
22	Bail Appln./1648/2021	RAFIK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
WITH				
23	Bail Appln./1770/2021	ABDUL KARIM Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY	MR. A S TAPADER C M DEKA MR M AHMED PP, ASSAM
24	Bail Appln./1534/2021 FIXED	MOJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
25	Bail Appln./1558/2021 FIXED	TAJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
26	Bail Appln./1569/2021 FIXED	ROBIN NAG AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
27	Bail Appln./1581/2021 FIXED	RABIYAL SK AND RABIYAL HUSSAIN Versus THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM

28	Bail Appln./1584/2021 FIXED	JUBAIR AHMED AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
29	Bail Appln./1638/2021 FIXED	PREMLATA DEVI AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
30	Bail Appln./1708/2021 FIXED	SOFIQU TALUKDAR @ SOFIQU ISLAM TALUKDAR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
31	Bail Appln./1754/2021 FIXED	JAMAL UDDIN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
32	Bail Appln./1795/2021 FIXED	MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
WITH				
33	Bail Appln./1805/2021	BHARGAV GIRI @ BABLU Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
34	Bail Appln./1876/2021 FIXED	ABHILASH DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/1185/2021	AMRIT GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
36	AB/1193/2021	WANGRANG WANGJEN Versus THE STATE OF ASSAM	R SARMAH MR H K NATH	PP, ASSAM
37	AB/1203/2021	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
38	AB/1213/2021	REBAJIT SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
39	AB/1224/2021 B/O	ATUL DAS Versus THE STATE OF ASSAM	MS S SHARMA	PP, ASSAM
40	AB/1305/2021	UTPAL BURAGOHAIN Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
41	AB/1601/2021 FIXED	BANAMALI SARKAR @ BONOMALI SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
42	AB/1622/2021 FIXED	KUDDUS ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
43	AB/1664/2021 FIXED	NAQUEEB AHMED @ NAQUEEB AHMED @ NANO Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A B T HAQUE MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
44	AB/1690/2021 FIXED	RUCHIRA DUTTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
45	AB/1988/2021 FIXED	ARZINA AKTAR Versus THE STATE OF ASSAM	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
46	AB/2012/2021 FIXED	SRI MUKUT DAS Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA	PP, ASSAM

47	AB/2014/2021 FIXED	GAJENDRA BARMAN @ GAJEN BARMAN Versus THE STATE OF ASSAM	MR. R DE MS B PAUL	PP, ASSAM
48	AB/2192/2021 FIXED	SAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
49	AB/2198/2021 FIXED	SOMED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
50	AB/2309/2021 FIXED	BITUPAN KALITA Versus THE STATE OF ASSAM	MR. C CHOWDHURY	PP, ASSAM

ORDERS

51	Tr.P.(CrI.)/36/2019 FIXED	SAPTARSHIBRATA ROY Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR D MAHANTA MR. A BHATTACHARJEE MS. K TALUKDAR	MR F U BARBHUIYA MS S DAS PP, ASSAM
52	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), WITH OFFICE NOTE in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	
53	I.A.(CrI.)/201/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./95/2021 WITH CrI.A./95/2021	NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM
		NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,17th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4562/2015	MRS. NILIMA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR.M SARANIA MR.S U AHMED MS.S TETLA	MR. M BISWAS MR. A BARUAH MR. J P MORE MR.B AHMEDR1and2 MRJ CHUTIA(R3-5) SC, K A A C SC, IRRIGATION
2	WP(C)/1900/2016 FIXED	SMTI JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR. T C CHUTIA, ADDL. SR. GA, ASSAM MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
3	WP(C)/4416/2016 B/O	ANANDA DEKA Versus THE STATE OF ASSAM and 6 ORS.	MR.T C CHUTIA MS.I KAKATI MR.D K ROY MS.M CHUTIA	SC, AG MR D DEKA (R6,7) MR N J KUMAR (R6,7) SC, HEALTH
4	WP(C)/5108/2017 B/O	MOKIB ALI Versus THE STATE OF ASSAM and 7 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM MR. B C DEKA MS. U HAZARIKA SC, IRRIGATION
5	WP(C)/3291/2018 FIXED	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 19 ORS.	MR S CHOUDHURY MR. A SARMA MR. B CHOUDHURY MR. K KALITA	MR. J AHMED (R15) MR. P MAHANTA (R5) SC, APSC MS. P SAHARIA (R5) MS. S R SAIKIA (R15) SC, TRANSPORT MS. M AHMED (R15)
	WITH I.A.(Civil)/1763/2019 in WP(C)/3291/2018	SITARAM DOLEY Versus THE STATE OF ASSAM AND 19 ORS.	J U AHMED MS. M AHMED	SC, APSC MR. M KALITA SC, TRANSPORT

6	WITH WP(C)/3819/2018	HIMANGSHU KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY (R-5) MR. P MAHANTA (R13) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R13) SC, TRANSPORT MR. N K NEOG MR. N K NEOG (R-5)
7	WITH WP(C)/3855/2018	BUBUL KR. GOGOI Versus THE STATE OF ASSAM AND 9 ORS.	MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA (R9) SC, APSC MR S BHARALI MR S BHARALI MR. M DAS MS. P SAHARIA (R9) SC, TRANSPORT MR. N K NEOG MR. N K NEOG
8	WITH WP(C)/3616/2019	GAUTAM KUMAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	GA, ASSAM MR. J AHMED MR. P MAHANTA SC, APSC MS. P SAHARIA MS S GOSWAMI MR Z RAHMAN SC, TRANSPORT
9	WP(C)/509/2019	JATIN CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM SC, FINANCE SC, HEALTH
10	WITH WP(C)/7707/2018	ASSAM AYURVEDIC DOCTORS SERVICE ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. B C DAS MR E HUSSAIN	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
11	WITH WP(C)/3109/2019	MAHESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BORO MS J DAS	SC, HEALTH SC, FINANCE DEPTT. SC, PENSION
12	WP(C)/2441/2019 B/O	PRASANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MS. B KALITA	MR. N UPADHAYAY MR. S NEOG MS. S G BARUAH MR. B BORGHAIN SC, IRRIGATION
13	WP(C)/7556/2019	KOCHEN MOCHAHARY AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BARUAH MR. D C C PHUKAN MR. T P DAS MRS. J GOGOI	MR. D SAIKIA (SR. SC, SAD) GA, ASSAM
14	Cont.Cas(C)/622/2020	SANTANU KR DEKA Versus N K DEBNATH AND ANR	MR. A SARMA MS D DAS MR T R SEN MR H KALITA	MR. B CHETRI MR. S K DAS MR. K K PARASAR MR R KARIM MR D BARMAN
15	WP(C)/913/2020 B/O	SHAHAJUDDIN SK Versus THE STATE OF ASSAM AND 4 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, PNRD SC, FINANCE
16	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
17	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE

18	WP(C)/3029/2020 B/O	BHUBANESWAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MS. P SARMA	GA, ASSAM MR. R ALI MR. H A AHMED
19	WP(C)/4195/2020 B/O	DIPAK DEY Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
20	WP(C)/4975/2020	D/C NK 17 PRADIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM	GA, ASSAM SC, AG
21	WP(C)/213/2021 B/O	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG SC, PWD SC, N C HILLS
22	WP(C)/1335/2021 FIXED	MD. JAMAT ULLAH ALI Versus THE STATE OF ASSAM AND 2 ORS	MR H BARUAH MR P P PHUKAN	SC, P H E
23	WP(C)/1534/2021 B/O	UTPAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
	WITH			
24	WP(C)/1546/2021	RANJAN KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM
25	WP(C)/1568/2021 B/O	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD
	WITH			
26	WP(C)/1116/2021	JOY PRAKASH MACHAHARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD SC, BTC
27	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
28	WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
29	WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
30	WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
31	WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
	WITH			
32	WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

ORDERS

33	WP(C)/997/2010 B/O	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR.S CHAMARIA MR.M J BARUAH MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON
	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
34	WITH WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
35	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
36	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
37	WP(C)/1899/2014 FIXED	MRS. ANOWARA BEGUM and 8 ORS Versus THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR I AHMED MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
38	WITH WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS Versus THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
	WITH I.A./1436/2015 in WP(C)/2635/2013	NARAYAN DAS and ORS. Versus ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
39	WITH WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS Versus THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE

40 Cont.Cas(C)/11/2018

JUGESWAR NATH
Versus
P.K.BURAGOHAJN

MS. B TALUKDAR
MR. P BOIRAGI
MR. S J SARMAH
MR G G GOGOI

N GOGOI
S ALI
MS. A VERMA
MR. K KALITA
MR. D HANDIQUE
MR. B GOGOI
MR. P NAYAK
H KAKATI

41 WP(C)/1526/2020
B/O

HAFIZUR RAHMAN
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. I ALAM
MR. T SK
MS. R R BORAH

SC, PNRD
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,17th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3806/2021	GAJENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MS. A MEDHI MS. D SONOWAL MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, AG SC, GHC SC, FINANCE DEPTT.
ORDER (STAY VACATING)				
2	I.A.(Civil)/1141/2021 in WP(C)/2607/2021	SHAKTI SAHA AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. H A TALUKDAR	SC, PNRD GA, ASSAM MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE
	WITH WP(C)/2607/2021	PINKI BHATTACHARJEE Versus THE STATE OF ASSAM AND 13 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, PNRD GA, ASSAM MR. S C BISWAS (6 TO 14) MR. H A TALUKDAR (6-14) MR. H A TALUKDAR (6-14)
ADMISSION				
3	WP(C)/2418/2015 B/O	M/S TASTY FOODS Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA MS.M BORA	MR.S CHETIA SC, RAILWAY
4	WITH WP(C)/2262/2015	M/S TASTY FOODS Versus THE UNION OF INDIA and 3 ORS	MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA	MR.S CHETIA SC, NF RLY(R1-4)
5	WP(C)/5866/2015	SMTI SUTOPA BHOWMIK and 44 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR.H SARMA MR. D MAZUMDAR MS.J KAKOTI	GA, ASSAMR1,2 MR.S C BISWAS MR. R BORPUJARI, SC, REVENUE DEPARTMENT MS.A DAS MR.H A TALUKDAR SC, NF RLY(R3,4)
6	WP(C)/2560/2016	MRS. MEHAR BANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS. M DEKA MS. J BARMAN	GA, ASSAM

7	WP(C)/7403/2016	SMT. JUNU BORTHAKUR Versus THE STATE OF ASSAM and 6 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS MR.P BISWAS	GA, ASSAM
8	WP(C)/5988/2018	JAGADISH BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR J I BARBHUIYA MR H I CHOUDHURY MR. M RAHMAN MR. L MOHAN MR. R ALI	GA, ASSAM MR. N J DUTTA SC, AEGCL
9	WP(C)/167/2019 FIXED	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
10	WP(C)/3474/2019 B/O	NITU SINGH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B U LASKAR	MR. P N GOSWAMI (SC, PHE)
11	WP(C)/4373/2019	IBRAHIM ALI Versus THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. W RAHMAN	SC, WATER RESOURCE
12	WP(C)/9225/2019 CAVT. NO.1225/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MR. R K BORAH FOR CAVEATOR SC. REVENUE
	WITH			
13	WP(C)/8174/2019 CAVT. NO. 1037/2019	NO. 11 PART-V KOLONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P S DEKA (SC, REVENUE DEPT.(R-5)) MR. R K BORAH (FOR CAVEATOR, (R-10)) MS. K PHUKAN (GA, ASSAM,(R-1,2,6,7,8 & 9)) MS. D S NEOG (SC, CO- OPERATION DEPTT.(R-3,4))
14	WP(C)/1213/2020	M/S. BARPETA PURBANCHAL ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SR GA,ASSAM SC, STATE ELECTION COMMISSION.
15	WP(C)/2102/2020	RATAN MAJUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
16	WP(C)/2530/2020 B/O	KHANINDRA NARAYAN GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	GA, ASSAM MR. N. UPADHYAYA, SC, IRRIGATION MR. B. CHOUDHURY, SC, P.W.D SC, SSA
17	WP(C)/4486/2020 FIXED	GHANASHYAM SHARMA Versus OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR. P J SAIKIA MR. A K GUPTA MR. R S MISHRA	MR B CHOUDHURY
18	WP(C)/5003/2020 B/O	NIZARA NATH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. A DEKA	SC, REVENUE MS. D D BARMAN, GA, ASSAM ASSTT.S.G.I.
19	WP(C)/287/2021	NAGESWAR BASUMATARY Versus THE STATE OF ASSAM AND ANR	MD A S AHMED MR. B C CHOUDHURY	GA, ASSAM SC, RELIEF AND REHABILITATION
20	WP(C)/1191/2021 WITH WP(C) 4899/19 (D/O), FIXED	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 6 ORS	MR A CHALIHA MR B GOGOI MS RUKMINI BARUA MS PADMINI BARUA MR. D S DEKA	MR. D DAS SR. ADV (R-7) GA, ASSAM MR. S KATAKI (R-5) MR A KALITA (R-7) MR. P K BORAH (R-6,7) MRS. R S DEURI (R-6,7) MS. R DUTTA (R-5) MS T PARASHAR (R-7)

	WITH I.A.(Civil)/612/2021 in WP(C)/1191/2021	D.P. PRINTING UDYOG PVT. CO. LTD. Versus M/S MAA MANASHA PRINTERS AND 6 ORS.	MR. S KATAKI MS. R DUTTA	GA, ASSAM MR. B GOGOI
21	WITH WP(C)/3545/2021	M/S MAA MANASHA PRINTERS Versus THE STATE OF ASSAM AND 7 ORS.	MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MRS. D S DEKA	GA, ASSAM
22	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
23	WP(C)/2987/2021	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC
24	WP(C)/3100/2021	SRI ANJAN GOSWAMI Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MS. D GHOSH MR SAURADEEP DEY	ADDL. SR. GA, ASSAM ASSTT.S.G.I.
BAIL HEARING				
25	AB/2035/2021 FIXED	SRI RAHUL CHOUDHURY Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
ORDERS				
26	I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.S DAS MR.M K MAJUMDAR MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
	WITH WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.S DAS MR.M K MAJUMDAR MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
27	I.A.(Civil)/616/2021 WITH WP(C) 851/2009 (D/O) in WP(C)/5268/2019	DIPTI BHUYAN SARMA AND 4 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. A J DAS MR. P DEKA MR G RENGMA	SC, GMC
	WITH WP(C)/5268/2019	ATUL KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S N SARMA MR. A J DAS MR. P DEKA	MR. N BORAH (R-5) MR. R SARMA SC, GMC MR. H S BARUAH
	WITH I.A.(Civil)/741/2020 in WP(C)/5268/2019	TAPAN KR DUTTA Versus ATUL KUMAR SARMA AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. P P DEKA MR. A J DAS MR. S BORA SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 17/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021